## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.204/230/HDB/2017
NAME OF THE COMPANY	S&P Capital IQ (India) Private Limited
NAME OF THE TRANSFEROR	SNL Financial (India) Private Limited
NAME OF THE TRANSFEREE	S&P Capital IQ (India) Private Limited
UNDER SECTION	230

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Jara Sharna	Davock.	tarasarmska galoo. co.u 9849018615	Salok-

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mrs. Tara Sharma, learned counsel for the petitioner. The learned counsel for the petitioner agreed to amend the prayer by seeking direction to conduct meeting instead of conditional prayer.

Post the Case on 04.12.2017.

Member (Technical)

Member (Judicial)

srikanth